

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 24<sup>th</sup> APRIL, 2024, 10:30 A.M.CP No. 57/CB/2022, IA (Comp. Act) No. 52/CB/2023,  
IA (Comp. Act) No. 53/CB/2023Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Green Circle Environment Pvt. Ltd. & Anr. -Vs- MGS Environ Pvt. Ltd. & Ors.
Under Section	241-242

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Mr. Gopinath Nayak, CS.

For Respondent (s) Mr. Anupam Dash, Adv.

**ORDER****IA (Comp. Act) No. 52/CB/2023, IA (Comp. Act) No. 53/CB/2023**

The applications are to receive rejoinder and additional documents. Reply of respondent not appeared in the DMS Portal, hence list these applications along with CP by 19.06.2024.

**CP No. 57/CB/2022:**

Ld. Authorised Representative, CS, Mr. Gopinath Nayak, appearing for the applicant. Ld. Counsel, Mr. Anupam Dash, appearing for the respondent. The respondent counsel represented that reply already filed and uploaded but on the DMS Portal reply filed by the respondents not reflected. Respondent counsel is directed to touch with the Registry. Registry is also directed to verify the matter and upload the reply if it is defect free and report the action taken in this regard on the next date of hearing. List the matter on 19.06.2024.

SA

**Kaushalendra Kumar Singh**  
Member (Technical)

SA

**P. Mohan Raj**  
Member (Judicial)